

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No. 2607 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner	: Mrs. Pinky Anand, Sr. Advocate Mr. Rohit Ranjan Sinha, Advocate
For the Respondents	: Mr. A.K. Das, Advocate

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03/13.04.2021 The present writ petition is taken up today through Video conferencing.

Two interlocutory applications i.e., I.A. No. 287 of 2021 and I.A. No. 288 of 2021 have been filed on behalf of the petitioner.

Mr. A.K. Das, the learned counsel appearing on behalf of the respondents, submits that a reply affidavit has been filed yesterday (12.04.2021) in response to I.A. No. 288 of 2021.

The said reply affidavit is not found on record.

Office to verify the same and proceed accordingly.

Put up this case under the heading "For Orders" on 20.04.2021.

**(Rajesh Shankar, J.)**

Manish